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CENTRAL ADMINISTRATIVE TRIBUNAL : PRINCIPAL BENCH

OA 2976/2003

New Delhi, this the 29th day of July, 2004

Hon'ble Sh. Sarweshwar Jha, Member (A)

Raj Kumar
S/o Sh. Ram Diya
C/o Rajpal
475/2, Kishan Ganj, Nai Basti
New Delhi - 110 007

...Applicant

(By Advocate Sh. R. K. Shukla)

V E R S U S

1. Commissioner of Customs (Administration)
I.G.I. Airport
New Delhi.

2. Chief Commissioner,
Central Excise, C.R. Building,
New Delhi

3. Ministry of Finance
through its Secretary
Department of Revenue
General Administration (R)
North Blcck,
New Delhi

...Respondents

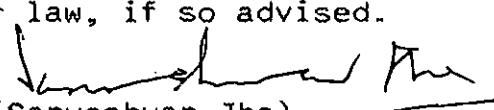
(By Advocate proxy Sh. R N Singh for Sh. R V Sinha)

O R D E R (ORAL)

Shri Sarweshwar Jha,

Learned counsel for the applicant, at the very outset, has submitted that he has been granted the reliefs, as prayed for and, therefore, he seeks to withdraw this OA with liberty to file a fresh OA if his grievance still survives.

2. Keeping the above in view, this OA is thus disposed of as having been withdrawn, with liberty to proceed in the matter as per law, if so advised.


(Sarweshwar Jha)
Administrative Member

/gkk/